

BUSINESS ADVISORY COMMITTEE

(Sixteenth Lok Sabha)

TWENTY-SEVENTH REPORT

(Presented on **9.3.2016**)

The Business Advisory Committee held a sitting on Tuesday, the 8th March, 2016.

2. The Committee recommend allocation of time to the following items of business as shown against each:-

- | | | |
|--|---|-----------------|
| (1) The Aadhaar (Targeted Delivery of Financial and other Subsidiaries, Benefits and Service) Bill, 2016 ; | } | 3 Hours. |
| <u>Consideration and passing</u> | | |
| (2) The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2016; | } | 2 Hours. |
| <u>Consideration and passing</u> | | |
| (3) The Real Estate (Regulation and Development) Bill, 2013, after it is passed by Rajya Sabha. | } | 2 Hours. |
| <u>Consideration and passing</u> | | |

NEW DELHI ;
8th March, 2016
Phalguna 18, 1937 (Saka)

Smt. Sumitra Mahajan
Chairperson,
Business Advisory Committee.